V. Report an dAccounts (1984-85) of the Bose Institute, Calcutta and relaed papers

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-PARTMENT OF OCEAN DEVELOP. MENT, ATOMIC ENERGY, ELECT-RONICS AND SPACE (SHRI SHIV-RAJ PATIL): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) (a) Annual Report of the Tata Institute of Fundamental Research, Bombay, for the year 1984-
- (b) Audit Accounts of the Tata Institute of Fundamental Research, Bombay, for the year 1984-85.
- (c) Statement by Government accepting the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2143/86 for (a) to (c)].
- (ii) (a) Annual Report and Accounts of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1984-85, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2142/86 for (a) and (b)].
- (iii) (a) Annual Report and Accounts of the National Institute of Immunology, New Delhi, for the year 1984-85, together with Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. LT-2141/86 for (a) and(b)].
- (iv) (a) Annual Report and Accounts of the Indian Association for the Cultivation of Science, Calcutta, for the year 1984-85, together with the Audit Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2145/86 for (a) and (b)].

- (v) (a) Annual Report and Accounts of the Bose Institute, Calcutta, for the year 1984-85, together with Auditors' Report on the Accounts
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2144/86 for (a) and (b)].

Report and Accounts (1984-85) of the Bharat Electronics Limited, Bangalore and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND DEFENCE SUP-PLIES (SHRI SUKH RAM): Sir, I beg to lay on the Table: -

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: -
  - (i) Thirty-first Annual Report Accounts of the Bharat Electronics Limited, Bangalore, for the year 1984-85, together with the Auditors' Report on the together Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (ii) Statement by Government accepting the above Report.
  - II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2146/86 for I and II].

## TO ACTIVITIES OF REFERENCE AND FOREIGNER TERRORISTS INFILTRATORS IN ASSAM

MR. CHAIRMAN: Now, we will take up Special Mentions, Mr. Biswa Goswami.